

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 08.07.2019

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 08.07.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 1038/2018	<b>News item published in The Asian Age Authored by Sanjay Kaw</b> <b>Titled</b> <b>CPCB to rank industrial units on pollution levels</b>	<b>For Consideration of Report</b>	<b>10.07.2019</b>
2.	Original Application No. 259/2019 (I.A. No. 124/2019)	Center for Wildlife and Environmental Litigation Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant <b>For Consideration of Report</b>	<b>11.07.2019</b>
3.	<b>M.A. No. 159/2019</b> <b>M.A. No. 160/2019 &amp;</b> <b>M.A. No. 167/2019 IN</b> Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. A. K. Prasad, Adv. Mr. Rahul Singhal, Adv. Cinmoy and Associates, Adv.	<b>10.07.2019</b>
4.	Original Application No. 535/2019	Suresh Kumar Vs. M/s. Kapoor Industries Ltd. & Ors.	Mr. Medhanshu Tripathi, Adv. for Applicant	<b>10.07.2019</b>

**COURT MASTER**